THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Ministry of Petroleum and Natural (MoPNG)Gas *vide* Resolution dated 08.11.19 revised the guidelines for authorization to market transportation fuels which have been published in the Gazette of India. The revised guidelines would promote ease of doing business and boost private players including foreign players to invest in retail sector. The said Resolution is available on the website of MoPNG. The main features of the said guidelines are as below:

- The resolution applies for marketing of only Motor Spirit and High Speed Diesel for "Bulk" and "Retail" business.
- (ii) An entity desirous of seeking authorisation for either retail or bulk must have a minimum net worth of ₹ 250 crore at the time of making application. In case authorization is required for both retail and bulk, minimum net worth will be ₹500 crore.
- (iii) Separate applications to be made for retail and Bulk business.
- (iv) Non-refundable application fee of \mathbf{E} 25 lakh is applicable.
- (v) For retail authorisation, an entity have to set up at least 100 retail outlets, out of which 5% should be in the notified remote areas within 5 years of the grant of authorization. An effective mechanism has been prescribed to ensure that the entity deliver on its commitment to set up the ROs in remote areas.
- (vi) An entity is required to deposit prescribed Bank Guarantee amount as a security at the time of grant of authorization in addition to application fee.

Auctioning of oil fields by ONGC

459. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the State-owned ONGC is looking for auction of oil fields to increase stagnant oil production in the country;

(b) if so, the details thereof;

(c) whether the agencies finally selected would be allotted new fields for extraction of oil or these would require to operate already operational oil fields; and

(d) how much of additional oil is expected to be produced from the planned auction of oil fields and whether any time-line has been fixed for the purpose?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Yes, Sir. ONGC has invited offers to bid out sixty four operational fields under nomination regime grouped in seventeen contract areas on revenue sharing basis, on incremental oil produced. The details of the fields are given in the Statement (*See* below). Interested companies have been requested to quote incremental oil/gas, which could be produced from these fields based on their assessment, above the base line production profile under Business-as-Usual (BAU) scenario provided in the bid document. The initial period of engagement shall be fifteen years which can be extended for further period of five years.

Statement

Sl. No.	Asset	Total No. of Fields	Fields
1	2	3	4
1.	Ahmedabad	6	Halisa, Nandej, Motera, South Viraj, Virgovindpura, Wamaj
2.	Ankleshwar	13	Dabka, Gajera+Kural, Karjan, N.Sarbhan, Karvan, MatarNada, Pakhajan, Sisodra, SW Motwan, West Motwan, Kim, Kosamba
3.	Assam	6	Banmali, Safrai+Nahohabi, Sonari, Demulgaon, Chanmaigaon, Disang- mukh+ Panidihing
4.	Cambay	5	Asmali, Mahelaj, Sadra, Siswa, Chaklasi
5.	Cauvery	12	Attikadai, Mattur+Thirukalar, Nannilam, Kizhvalur, Kovilkallapal, Kuttanalur, Tulsapatnam, PBS-1, Ramnavalsai, Bhuvanagiri, Kali, Neyveli

Details of oil-fields to be auctioned

308	Written Answers to	[RAJYA SABHA] Unstarred Questions
1	2	3	4
6.	Silchar	1	Adamtila
7.	Jorhat	2	East Lakhibari Nambar
8.	Mehsana	3	Akhaj, Mansa, Wadasma
9.	Rajahmundry	16	Adivipalem, Elamanchili, Razole, Kammapalem, Geddanapalli+TVAA, Mori, Ponamanda+Penumadam, Endamuru, Kaikalur+Vadali, Lingala, Mandapeta west, Nandigama, Penugonda+ Penugonda, Ranga- puram, Ravulpalem, Sitarampuram
	Total	64	

Closure of petrol pumps

†460. SHRIMATI KANTA KARDAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the State-wise details of petrol pumps shut down specially in Uttar Pradesh during the last three years;

- (b) the reasons for their closure therefor;
- (c) whether new retail pumps have been opened during this period; and
- (d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Details of State-wise Retail Outlets, including Uttar Pradesh, terminated during the last three years and, current year (April - Sept, 2019) are given in Statement (*See* below). Main reasons for closure of these terminated retail outlets are action taken against dealership in Marketing Discipline Guidelines cases, Benami Operations, Nil/Low. selling retail outlets and Violation of Dealership Agreement terms, resignation etc.

Public Sector Oil Marketing Companies have commissioned 6691 retail outlets in the country during the last three years and current year (April-Sept, 2019).

[†]Original notice of the question was received in Hindi.